

(b) whether the particular technology has been proved successful elsewhere in the world;

(c) if so, the details thereof; and

(d) the details of the technical consultancy contract, if any?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) The Tamil Nedu Newsprint and Papers Ltd., have been permitted to enter into a technical collaboration with M/s. Beloit Walmsley Ltd., U.K., and M/s. Read International Consultants Ltd., U.K. In respect of various technical services to be provided for the setting up of a bagasse based newsprint/paper project in Tamil Nadu.

(b) and (c). The foreign collaborators have been associated with similar bagasse based projects in Iran, South Africa and Mexico and have developed know-how for pulping of bagasse.

(d) The services to be rendered by the Foreign Collaborators cover Laboratory, Pilot Plant and Semi-commercial tests, basic engineering, training of Indian personnel, project schedule monitoring, and supervision of detailed engineering, erection, commissioning and start up etc. The fees to be paid for these sources amount to US \$ 5.639 million.

Occupation of foot paths by Shopkeepers in Sharadha Nand Market area in Delhi

2823. **SHRI QAZI SALEEM:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in Naya Bazar SharadhaNand Market and Khari Baoli of Delhi there is a traffic jams due to parking of trucks, cars, bullock carts and cycle rickshaws;

(b) whether it is also a fact that many shopkeepers in Naya Bazar Sharadha Nand Market and Khari Baoli

have occupied foot-paths and even roads and using them as their go-downs; and

(c) if so, what action is being taken in this regard particularly against police officials who are responsible in this case?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) There used to be traffic jams in the area, but the various steps taken have improved the situation.

(b) The shopkeepers are not allowed to occupy the foot-paths for storing the goods or for display.

(c) No instance of connivance warranting action against the police officials has come to notice. Some of the steps taken for improving the situation are mentioned below:

(i) Shopkeepers have been made to put their goods inside the shops;

(ii) Vehicles parked at wrong places are lifted and removed.

(iii) Plying of heavy transport vehicles in the area is restricted to certain hours and prosecutions are launched for violations;

(iv) Deployment of traffic police in the area has been increased.

Ignoring of Fire Precaution Rules by High Rise Buildings

2824. **SHRI RAJNATH SONKAR SHASTRI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether rules and regulations are not being adhered to by the high-rise buildings, as a result of which number of big size fires have taken place all over the country, latest being in the Supreme Court on 27, June, 1981;

(b) whether the attention of Government has been drawn to an article appearing in the 'Sunday Magazine' of